

(b) has the Centre received representation from the Sikkim Government in the matter ;

(c) has the State Government made any proposals in its representation for the solution of the problem ; and

(d) if so, what is the thinking of the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) and (c). The Chief Minister of Sikkim has recently made a proposal that a High Power Committee be appointed to go into problem.

(d) The claims of stateless persons for citizenship are to be considered with due caution keeping in view the provisions of the Citizenship Act, 1955.

Proposal to put Sikkim in the Air Map.

396. SHRIMATI D. K. BHANDARI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have been considering any proposal to put Sikkim on the Air Map of the country ; and

(b) if so, the details of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Gangtok in Sikkim is one of the stations identified for airlinking by Vayudoot. The Director General of Civil Aviation is in the process of locating a site for the development of an airport in Gangtok for operations with a STOL Type of aircraft. An air service to Gangtok can be introduced only after an airport and other infrastructural facilities have been developed.

Seizure of Foreign Arms from Naga Youths

397. SHRI AJIT KUMAR SAHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some Naga Youths were arrested from a hotel in Jorhat on 25 April, 1985 ;

(b) whether American make arms and ammunition and incriminating documents were seized from them ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) to (c). According to the State Govt. of Assam, 5 Naga youths were arrested by police on 25th April, 1985 at Jorhat following altercation with the Manager of the hotel where they were staying. One .22 bore rifle with some ammunition was recovered from their possession alongwith some documents including two file covers bearing printed inscription "Sovereign Republic of Nagaland" and "Government of Free Nagaland".

River Cruise on the Ganga in a Floating Hotel

398. SHRI V. SOBHANADREESWARA RAO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether with a view to promoting tourism, Government are considering a scheme for a river cruise on Ganges in a floating hotel ;

(b) if so, the place/places where this river cruise is likely to ply ; and

(c) the cost of plying this cruise ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c). India Tourism Development Corporation has a proposal for a rivercruise on the Ganga on a floating hotel. The proposal is at a very preliminary stage and the details are yet to be worked out.

Foreign Exchange Earned by I.T.D.C.

399. SHRI V. SOBHANADREESWARA RAO : Will the Minister of TOURISM AND CIVIL AVIATION be Pleased to state :

(a) whether ITDC's earning of foreign exchange have been increasing ; and

(b) if so, details of foreign exchange earned during the last three years, separately, in sterling, Dollars, Yen, etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) Yes, Sir.

(b) The foreign exchange earned by ITDC during the last three years is as under :-

Year	Amount (Rs. in lakhs)
1982-83	994.94
1983-84	1204.59
1984-85 (Provisional)	1338.80

The break-up of the foreign exchange earnings in Sterling, Dollars, Yens, etc. are not compiled by ITDC separately.

[*Translation*]

Amount Allotted to Rajasthan Under Poverty Alleviation Programme

400. SHRI VISHNU MODI : Will the Minister of PLANNING be pleased to state :

(a) whether less amount has been allotted to Rajasthan under the Poverty Alleviation Programmes like Integrated Rural Development Programme and National Rural Employment Programme as compared to other States;

(b) if so, whether Government have received any memorandum in this connection from the Rajasthan Government;

(c) if so, whether Government have reconsidered the matter;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) No, Sir. Allocation to the States, under the poverty alleviation programmes, such as Integrated Rural Development Programme and National

Rural Employment Programme is made on the basis of uniform criteria.

(b) No such memorandum has been received from the Rajasthan Government.

(c) to (e). Do not arise.

People Below Poverty Line in Rajasthan

401. SHRI VISHNU MODI : Will the Minister of PLANNING be pleased to state :

(a) the total and the State-wise percentage of people living below poverty line in the country at present;

(b) whether 33.76 per cent people in Rajasthan have been considered to be living below poverty line whereas all India percentage, as given by Government is 48.13 per cent;

(c) if so, whether Government have under evaluated the percentage of people living below poverty line in the backward and poor State of Rajasthan;

(d) if so, whether Government propose to re-evaluate the figures in this regard; and

(e) if so, by what time and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K.R. NARAYANAN) : (a) The Statewise estimates of number of people living below the poverty line and their percentage to the population are based on the Household Consumer Expenditure Survey conducted by the National Sample Survey Organisation. The latest year for which such Statewise estimates are available relates to 1977-78. The total and Statewise percentage of people living below the poverty line in the country in 1977-78 are given in the Statement below.

(b) Yes, Sir.

(c) No, Sir, The Concept, Definition and norm adopted for Rajasthan are the same as those adopted for other States.

(d) and (e). Do not arise.